

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 6415/2025

RAJ HIND YADAV & ANR.

Appellant(s)

VERSUS

ORIENTAL INSURANCE COMPANY LTD. & ORS.

Respondent(s)

[Only D. No. 24366/2025 is listed under this item]

WITH

Diary No(s). 24366/2025 (XI)

IA No. 147606/2025 - CONDONATION OF DELAY IN FILING

IA No. 147608/2025 - EXEMPTION FROM FILING O.T.

Date : 15-01-2026 This appeal was called on for hearing today.

For Appellant(s) :

Mr. P. N. Mishra, Adv.
Mr. Mithilesh Kumar Mishra, Adv.
Mr. Umesh Dubey, AOR

For Respondent(s) :

Ms. Kritika Agrawal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Diary No(s). 24366/2025

Counter affidavit has already been filed by respondent
No.1.

Ld. Counsel for the petitioner has filed affidavit of
dasti service with regard to service on respondent No.2
stating therein that respondent No. 2 has refused to accept

contd..

the notice and the entire liability of paying the compensation has been fixed on Insurance Company/respondent No.1 so the Insurance company will contest the case. In light of the above, Ld. Counsel for the petitioner to take necessary steps in this regard by 29.01.2026.

List again on 12.02.2026.

Let copy of the ROP be furnished to the concerned AOR for information and compliance.

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SUJATA SINGH
Registrar